

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 4876 / Checker


Bilaspur, dated 25 May 2021

II-15-6/2019 FTSCs

Copy of Government Notification endt. No. 4953/1384/XXI-B/C.G./2021, dated 13-05-2021 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding amendment in its previous Notification endorsement No. 5189/2156/XXI-B/C.G./17, dated 21-07-2017 is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 13) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 19) The District and Sessions Judge, Mungeli for information & necessary action.
- 20) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) Section Officer/Incharge O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 26) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Deepak Kumar Tiwari)
Registrar General
25/5/21

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR, MANTRALAYA, (C.G.) 492002

NOTIFICATION

Raipur dated .05.2021

F. No. / 1384/XXI-B/C.G./21- The State Government, in consultation with the High Court of Chhattisgarh and in compliance of it's Memo No. 4145/Checker/III/6-4/2003 dated 27-03-2021 and Memo No. 4552/Checker/II/15-6/2019 (FTSCs) dated 13-04-2021, in supersession of it's Notification No.4759/1276/XXI-B/C.G./21 dated 09-04-2021, hereby makes the following amendments in this Department's previous Notification/Endt. No. 6819/2156/XXI-B/C.G./17 dated 21-07-2017, namely:-

AMENDMENT

For the words "Additional Sessions Judge, Mungeli " the words " Ist Additional Sessions Judge, Mungeli" shall be substituted.

**By order and in the name of the
Governor of Chhattisgarh,**

(Ram Kumar Tiwari)
Principal Secretary
Governemnt Of Chhattisgarh
Law & Legislative Affairs Department

अधिसूचना

रायपुर, दिनांक .05.2021

एफ.क. / 1384 / 21-ब/छ0ग0/21 -राज्य सरकार, एतद्वारा छत्तीसगढ़ उच्च न्यायालय के परामर्श से तथा उनके ज्ञापन क्रमांक 4145/Checker/III/6-4/2003 दिनांक 27-03-2021 तथा ज्ञापन क्रमांक 4552/Checker/II/15-6/2019 (FTSCs) दिनांक 13-04-2021 के अनुपालन में इस विभाग के अधिसूचना क्रमांक 4759/1276/XXI-B/C.G./21 दिनांक 09-04-2021 को अधिक्रमित करते हुये इस विभाग की पूर्व में जारी अधिसूचना/पृष्ठांकन क्रमांक 6819/2156/XXI-B/C.G./17 दिनांक 21-07-2017 में निम्नलिखित संशोधन करती है, अर्थात्:-

संशोधन

" शब्द "अतिरिक्त सत्र न्यायाधीश, मुंगेली" के स्थान पर शब्द "प्रथम अतिरिक्त सत्र न्यायाधीश, मुंगेली" प्रतिस्थापित किया जाये ।

1/2/1

En. No. 4953 / 1384/XXI-B/C.G./21.

Naya Raipur, Dated 05 2021
11 3 MAY 2021

Copy to

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 4552/Checker/II/15-6/2019 (FTSCs) dated 13-04-2021
2. District and Sessions Judge, Mungeli.
3. Shri Sumeer Sodhi, Standing Counsel, State of Chhattisgarh, 32 Ground Floor, Uday Park, South Extension-II, New Delhi
4. Dr. Rajesh Kumar Pandey, Standing Counsel, State of Chhattisgarh, I-102 Arman Flat, Abhilasha Parishar, Behind New Bus Stand, Bilaspur
5. Deputy Secretary to Chief Secretary, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur.
6. Private Secretary to the Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, for Perusal of Hon'ble Law Minister,
7. Staff Officer to Principal Secretary (Law) Government of Chhattisgarh, Mantralaya, New Raipur,
8. Deputy Director, Regional Printing Press, Indrawati Bhawan, Atal Nagar Nawa Raipur (C.G.) for publication in the forthcoming Extra-ordinary Gazette,
9. Website Administrator, Law & Legislative Affairs Department, Mahanadi Bhawan, Atal Nagar, Nawa Raipur,
For information and necessary action.



13.5.21

(Maneesh Kumar Thakur)
Additional Secretary
Government Of Chhattisgarh
Law & Legislative Affairs Department